

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 3

COURT NO. : 1

01/03/2021

C.P./173/2019

O.A./477/2018

J SWAIN
-V/S-
RAJESH TIGGA

ITEM NO:80

FOR APPLICANTS(S) Adv. : Mr. Satyajit Behera
Mr. S. B. Jena

FOR RESPONDENTS(S) Adv.: Mr. M. B. K. Rao

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsel for both parties. It was submitted by learned Counsel appearing for the Respondents that since order of this Tribunal has been complied with CP may be dropped. This was not controverted by learned counsel for the Applicant. In view of the above CP is dropped. Notices are discharged. No costs.</p> <p style="text-align: center;">Copy of this order be given to learned counsel for both sides.</p> <p style="text-align: center;">(T. JACOB) MEMBER (A)</p> <p style="text-align: center;">(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p style="text-align: center;">sadish</p>